## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 328 OF 2017**

Dated: 7<sup>th</sup> December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member

Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Omega Infraengineers Pvt. Ltd. .... Appellant(s)

**Versus** 

Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Krishna Kant

Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-2

Mr. Aadil Boparai

Mr. Gulab Singh for R-3

<u>ORDER</u>

List the matter for hearing on **03.01.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice N.K. Patil) Judicial Member